

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

In supersession of this office earlier route orders, the following re-modified/re-constituted route is hereby made with immediate effect :-

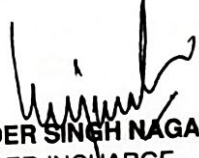
S.N.	Name of Drivers	Vehicle Detail	Vehicle No/ Model	Name of Ld. Officer with R/o detail
1	Sh. Sanjay Kumar 9717275673 Sh. Ravinder Yadav 9968233209	Maruti Ciaz	DL1CY0001	<b>Sh. Girish Kathpalia</b> Ld. Principal District & Sessions Judge (HQ)
2	Sh. Ashok Kumar Sh. Mahender Kumar 9312888381	Maruti Ciaz	DL1CY0006	<b>Sh Sanjay Kumar</b> Ld. Principal District & Session Judge, West District.
3	Sh. Krishan Chander 9868661803	Maruti Ciaz	DL1CY 0019	<b>Dr. Kamini Lau,</b> <b>(Protected Person)</b> R/o- 9/4, Jaidev Park, East Punjabi Bagh, Delhi. Mobile No.- 9910384715
4	Sh. Suresh Kumar	Maruti Ciaz	DL13CT 0005	<b>Sh. Sanjay Garg-II</b> R/o- V-21, DLF Capital Greens, 15, Shivaji Marg, Moti Nagar, New Delhi-15 Mob: 9717497305  <b>Ms. Upasana Satija,</b> R/o- WZ-407-C, 2 <sup>nd</sup> floor Janak Park, Hari Nagar, New Delhi Mob: 9818355854  <b>Sh. Aakash Sharma,</b> R/o- C-55, Second Floor, Chander Nagar, Janak Puri, New Delhi Mobile No. 9899007303
5	Sh. Rajesh Kumar 9873499330	SX4	DL-1CM 4246	<b>Ms Sonam Singh</b> R/o- Flat No 85, 2 <sup>nd</sup> Floor, Savera Apartment, Sector-13, Rohini, Delhi.  <b>Ms Neha Kheria</b> (w.e.f 01/06/2022) R/o- A-15m Jai Shiv Apartment, West Enclave, Pritampura, N. Delhi  <b>Sh. Gaurav Sharma</b> R/o- Flat No-303, SFS Flats, Mukherjee Nagar, Delhi-110009. Mobile No. 8826504833
6	Sh. Pramod 9818544394	Maruti Ciaz	DL1CY 0012	<b>Ms. Bhujali</b> R/o- 22/630, Radha Colony, Barahi Road, Bahadurgarh- 124507, Haryana



				<p><b>Ms. Aakansha</b> R/o- Flat No 943, 2<sup>nd</sup> Floor, GH-14, Paschim Vihar, New Delhi Mobile No. 9953890608</p> <p><b>Ms Divyashree Raina</b> R/o- House No 430, 1<sup>st</sup> Floor, GH-13, Paschim Vihar, New Delhi Mobile No. 9718252110</p>
7	Sh. Ashok Kumar 8178321531	SX4	DL-1CM 4250	<p><b>Sh. Paramjit Singh,</b> R/o-A-153, Meera Bagh, N. Delhi Mob:- 9910384718</p> <p><b>Ms. Gita</b> R/o- Type-V, Flat No. 2099, Delhi Admn. Flats, Gulabi Bagh, Delhi Mob: No. 9821668167</p>
8	Sh. Raju Tiwari 9212777733	SX4	DL-10C 0017	<p><b>Sh. Manish Sharma</b> R/o- B-235, Sector-26, Noida, Distt. Gautam Budh Nagar, UP Mob:9311336726</p> <p><u>The other route officer in the said route, has been transferred to Saket Court. And no other request has been received. Therefore, vehicle is plying with only single Judicial Officer on this route.</u></p>
9	Sh. Rajesh Rawat 9212343481	SX4	DL10C 0064	<p><b>Sh Ashwani Kumar Sarpal,</b> R/o- H.No. A-56, Sector B-1, Tronica City, Loni, Ghaziabad,U.P. Mob:- 9910384738</p> <p><b>Ms. Shivani Sharma,</b> R/o-4 F, Bada Gole Chakkar, Near SBI Bank, Kamla Nagar, Delhi Mob: 9971993817</p>
10	Sh. Sunil Kumar	Ford Ikon	DLJCBP1700	Cash Duty
11	Sh. Sumit Kumar	Maruti Claz	DL1CY 0023	<p><b>SPARE VEHICLE</b></p> <p>Vehicle is used for Jail Duty, TIP, Inquest Proceedings, Meeting, etc.</p>
12	Sh. Anil Solanki 9999294647	Maruti Claz	DL1CY 0021	<p><b>SPARE VEHICLE</b></p> <p>The vehicle is designated for the Ld. CMM Central but written request has been received for not availing the facility of said vehicle.</p>
13	Sh. Pradeep 9210621317	Maruti Claz	DL1CY 0020	<p><b>SPARE VEHICLE</b></p> <p>The vehicle is designated for the Ld. CMM West, but only verbally message has been received for not availing the facility of said vehicle</p>

*[Handwritten Signature]*

14	Sh. Kuldeep Singh Bisht	Maruti Ciaz	DL13CT0002	<b>SPARE VEHICLE</b> Vehicle is used for Jail Duty, TIP, Inquest Proceedings, Meeting, etc.
15	Sh. Balwan Singh	Spare Driver		Going to superannuate on 30.06.2022
16	Sh. Bharamjit Singh	Spare Driver		
17	Sh. Dharambir Saini	Spare Driver		
18	Sh. Shyam Sunder Sharma	Spare Driver		


  
**(GAJENDER SINGH NAGARI)**  
 OFFICER INCHARGE,  
 POOL CAR SECTION, CENTRAL,  
 TIS HAZARI COURTS, DELHI

20 MAY 2022

No. 37593-535 /Pool Car/Arrangement/THC/2022

Dated, \_\_\_\_\_

- Copy forwarded for information & necessary action to :-
1. PS to Ld. District & Sessions Judge(HQs), Tis Hazari Courts, Delhi
  2. PS to Ld. District & Sessions Judge(West), Tis Hazari, Delhi
  3. Officers concerned.
  4. The Accounts Officer, Accounts Branch (Central/West), Tis Hazari Courts, Delhi
  5. Website (English & Hindi) and Biometric Branch, Tis Hazari Courts, Delhi
  6. Driver concerned with the direction to report/contact the concerned Officer(s) immediately on receiving the route chart/duty order. Further official driver of this establishment is directed to handover and takeover the charge of vehicle as per modification in route chart, (if any).

  
 OFFICER INCHARGE,  
 POOL CAR SECTION, CENTRAL,  
 TIS HAZARI COURTS, DELHI